

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 66(ND)14
CA. NO.

CORAM:

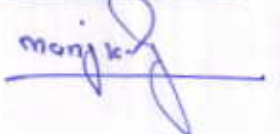

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016**

**NAME OF THE COMPANY: M/s. Haji Abrar & Anr. V/s. M/s Al Amir Frozen Foods Pvt. Ltd. &
Ors.**

SECTION OF THE COMPANIES ACT: 397/398

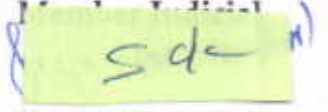
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	M.K.GARG	Advocate	Respondents	
2.	RAHUL KUMAR	Adv	"	

ORDER

Ld. Counsel for the petitioner has addressed part arguments.

2. To come up for further arguments on 17.10.2016.


(Ina Malhotra)


(R.Varadharajan)
Member Judicial